

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:473
ANSWERED ON:07.07.2009
PPP MODEL
Siricilla Shri Rajaiah

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is relooking at the public private partnership model to ensure that it attracts more bidders and investors;
- (b) if so, the details thereof;
- (c) the manner in which the Government proposes to maintain safety under PPP model;
- (d) whether over 60-70 highways projects under the PPP model are stuck because of lack of bidders; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS(SHRI R.N.P. SINGH)

- (a) No, Sir.
- (b) Does not arise.
- (c) For Public-Private-Partnership (PPP) projects, the concessionaire is required to meet the specified safety requirements as per the provisions under the Model Concession Agreement (MCA).
- (d) to (e) During the year 2008-09, National Highways Authority of India (NHA) initiated bidding process for 60 projects. Bids have been received in respect of 19 projects so far out of which 10 projects have already been awarded. The projects did not attract many bidders due to economic downturn and also due to perceived lack of viability for implementation of projects on "Build, Operate and Transfer (BOT) Toll basis, in respect of some of the projects.